

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

153. C.P. 10/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Union of India Through Serious Fraud
Investigation Office Ministry of Corporate Affairs

Vs.

Nitin Sandesara

SECTION 241 (2) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv Shreyash U. Lalit Adv Krishna Gopal Abhay Adv. Swayamprabha Saraswati for Respondent no 24, Adv. Rishabh Sethi, Adv. Ajiz MK for the Resolution Professional are present through VC.

1. Petitioner is directed to serve copy of the petition on devashish.godbole@dggchambers.com, rishabhsethi@leap.net.in. Respondents are directed to file reply after serving a copy on the other side.
2. Ld. Counsel for the R-3, R-6, R-8 and R-16 submits that an application has been filed by them which is yet to be numbered. List on **30.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)